NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 18(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2016

NAME OF THE COMPANY: Sh. Vikram Kapur & Ors.

Vs.

M/s. Atlas Cycles (Haryana) Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. U.K	· Chaudhary,	SR. Adu. To Pets	House 11. "
2.	Ms. Mo	ui shon Chawalho	vsy , AOW.	yay_
3.	Me. Hi	man shu Vij	U, Adu.	
4.	MR. Ka	ian Malliotto	, Adu.	/
5	MR AN	IL AIRI, SR	ADV. 7	81 all
6		RISHAN CHAND		0.
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8	Meen	alshi Sung	h Adv- Me	en alsomet
U	for R	3 to 9		
9	Ma. Yop	al Mukheijee	Son. Adu	12 14 1/
10	Mn. Su	dhis. Makkan	52 HOU . /	2,411-16
11	Mn. DI	IJ KUMAR	Adv /	
12	Mn. Rol	ian Malik	Adv	

C.P. No.18(ND)/2015

ORDER

CA No.35/PB/2016

This is an application filed by the petitioner. A copy of the application stands already given to the counsel for the non applicant/respondents. Notice of the application. Mr. Divij Kumar accepts notice on behalf of non applicant/respondents and requests for some time to file reply. Let reply be filed within two weeks with a copy in advance to the counsel opposite.

Rejoinder, if any be filed within a week thereafter with a copy in advance to the counsel opposite.

List for arguments on 30.8.2016 at 10 .30 am. It is made clear that the main petition shall also be heard on that day.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

Dated: 25/07/2016

(Vidya)